

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA
STARRED QUESTION NO. 247
ANSWERED ON 5TH DECEMBER, 2019

IMPLEMENTATION OF FASTAG

*247. SHRI SUDHEER GUPTA:
SHRI GAJANAN KIRTIKAR:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS
सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government has done any trial run of FASTag at any National Highway fee plazas in view of its implementation from 1st December, 2019 in the country and if so, the details and the outcome thereof;
- (b) whether the Government has appointed any nodal officer on each NH fee plazas to monitor the implementation of FASTag and if so, the details thereof;
- (c) whether the Government has carried out marketing and promotional activities through various means to create/increase awareness among common commuters and if so, the details thereof;
- (d) whether the Government has developed any mobile app for the said purpose to facilitate the commuters and if so, the details thereof; and
- (e) whether the Government proposes to impose any penalty on the vehicles without FASTag entering in FASTag lane and if so, the details thereof?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (e) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO. 247 FOR ANSWER ON 05.12.2019 ASKED BY SHRI SUDHEER GUPTA AND SHRI GAJANAN KIRTIKAR REGARDING IMPLEMENTATION OF FASTAG

(a) to(d) In view of the mandate of 100% Electronic Toll Collection (ETC) implementation, trials have been carried out at various fee plazas of National Highways since 1st November 2019. There has been a significant increase in the sales of FASTag and further, the collection of user fee through ETC has also seen a significant increase.

The National Highways Authority of India (NHAI) has appointed Nodal officers at all fee plazas to monitor the implementation. Further, the Government has deputed senior officers from the Ministry to various States as Central Prabhari officers to monitor the progress.

In order to increase awareness, advertisements and publicity campaigns have been initiated through various mediums across the country. Hoardings/banners have been fixed at fee plazas and prominent locations. Pamphlet distribution and FASTag purchases near fee plazas are further steps undertaken for achieving the ETC target. In addition, 'My FASTag App' has been developed by Indian Highways Management Company Limited (IHMCL) under NHAI to facilitate the commuters for purchasing FASTag.

(e) As per the provisions of the Rule 6(2) of the National Highways Fee (Determination of Rates and Collection) Rules, 2008, the user of the vehicle not fitted with 'FASTag' which enters into 'FASTag lane of the fee plazas' shall pay a fee equivalent to two times of the fee applicable to that category of vehicle.
